

**INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "G": NEW DELHI**

**BEFORE
SHRI N.K. BILLAIYA, ACCOUNTANT MEMBER
AND
MS. ASTHA CHANDRA, JUDICIAL MEMBER**

ITA No. 2115/Del/2019
Asstt. Year : 2009-10

Usual Leasing & Finance Pvt. Ltd. M-75, GK Part-1, New Delhi – 110 048 PAN AAACU4925F (Appellant)	Vs.	ITO Ward 27(2) Delhi. (Respondent)
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Assessee by:	None (written application)
Department by :	Shri M. Baranwal, Sr.DR
Date of Hearing	22.03.2022
Date of pronouncement	22.03.2022

ORDER

PER ASTHA CHANDRA, JM

This appeal filed by the assessee is directed against the order of the CIT(Appeals)-28, New Delhi dated 21.01.2019 relating to the assessment year 2009- 10.

2. The Ld. Counsel for the assessee, vide letter dated 7th April, 2021 has requested for withdrawal of the appeal on the ground that the assessee has opted to settle the dispute relating to the tax arrears for the assessment year under consideration under the Vivad Se Vishwas Scheme, 2020 and certificate to this effect in Form No. 3 has already been obtained.
3. None appeared on behalf of the assessee.
4. The Ld. Sr. DR has no objection for withdrawal of the appeal.
5. In view of the above, we accept the request of the assessee for withdrawal of the appeal and the appeal is dismissed as withdrawn.
6. In the result, the appeal of the assessee is dismissed.

**Order pronounced in the open court at time of hearing
itself i.e. on 22nd March, 2022.**

sd/-
(N.K. BILLAIYA)
ACCOUNTANT MEMBER

sd/-
(ASTHA CHANDRA)
JUDICIAL MEMBER

Dated: 22/03/2022

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1. Applicant
2. Respondent
3. CIT

4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi

Date of dictation	
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr. PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	
Date on which the fair order comes back to the Sr. PS/PS	
Date on which the final order is uploaded on the website of ITAT	
Date on which the file goes to the Bench Clerk	
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	